

Friday, the 22<sup>nd</sup> February, 2019  
(From 10.00 A.M to 2.30 P.M.)

1. **Questions:**

(a) Starred Questions:

Total no. of questions on the order paper	Answered	Not put	Postponed	Answered under Rule	No. of Supplementaries
20	13	02	-	38	29

(b) Unstarred Questions: Nil

2. **Walk Out**

The members of Aam Aadmi Party present in the House staged a walkout from the House while raising slogans as a mark of protest for not allowing discussion on the issue of bomb blast at Maur Mandi.

3. **Calling Attention Notices**

1. Shri Som Parkash, M.L.A. drew the attention of the Government towards non-payment of dues to the farmers by "Wahid Sandhar Sugar Limited" situated at Phagwara.

(No. 18)

The Minister for Rural Development & Panchayats gave reply.

2. The Calling Attention Notice No. 25 was not put.
3. The Calling Attention Notice No. 26 was not put.

4. **Fourth Report of the Business Advisory Committee**

The Hon'ble Speaker presented the Fourth Report of the Business Advisory Committee in the House.

The following motion as moved by the Minister for Parliamentary Affairs was put to the vote of the House and carried:-

"That this House agrees with the recommendations contained in the Fourth Report of the Business Advisory Committee."

5. **Papers to be laid on the Table**

The Minister for Parliamentary Affairs laid on the table of the House, papers as mentioned under Item No. IV in today's list of Business.

*G. K. Singh*  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh

P.T.O.....

6. Financial Business

1. (i) To present the Excess Demands over Grants and Appropriations for the years 2011-12, 2012-13, 2013-14 and 2014-15.
- (ii) Voting on Excess Demands over Grants and Appropriations for the years 2011-12, 2012-13, 2013-14 and 2014-15.

The Finance Minister presented the Excess Demands over Grants and Appropriations for the year 2011-12, 2012-13, 2013-14 and 2014-15.

Excess Demand No. 8, 12, 21 over Grants and Appropriations for the year 2011-12, Excess Demand No. 7, 8, 12, 21 over Grants and Appropriations for the year 2012-13, Excess Demand No. 8, 21 over Grants and Appropriations for the year 2013-14. and Excess demand No. 8 over Grants and Appropriations for the year 2014-15. as listed in the List of Business, collectively were put to the vote of the House for discussion and carried.

(iii) The Punjab Appropriation Bill, 2019

The Finance Minister introduced the Punjab Appropriation Bill, 2019 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, clauses 2 to 4, schedule 1 to 4, clause 1 and title were put to the vote of the House and carried.

The motion moved by the Finance Minister "that the Punjab Appropriation Bill, 2019 be passed" was put to the vote of the House and carried.

2. (i) The Finance Minister presented the Supplementary Demands for Grants for Expenditure of the Government of Punjab for year 2018-19.
- (ii) The Chairman of Committee on Estimates (Sardar Hardyal Singh Kamboj) presented the Report of the Committee on Estimates on the Supplementary Demands for Grants for Expenditure of the Government of Punjab for year 2018-19.
- (iii) Supplementary Demands for Grants for Expenditure of the Government of Punjab for year 2018-19.

1. Discussion on the Estimates of the Expenditure charged on revenue of the State.

2. Voting on the Demands for Supplementary Grants.

Demand No. 1 to 33 and 35 to 42 as listed in the list of Business were put to the vote of the House collectively and carried.

(iv) The Punjab Appropriation (No.2) Bill, 2019

The Finance Minister introduced the Punjab Appropriation (No.2) Bill, 2019 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

*C. Kaur*  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh

During clause-wise consideration of the Bill, clauses 2 to 4 as there was no amendment therein, schedule, clause 1 and title were collectively put to the vote of the House and carried.

The motion moved by the Finance Minister "that the Punjab Appropriation (No.2) Bill, 2019 be passed" was put to the vote of the House and carried.

**7. Budget Estimates for the year 2019-20**

**General Discussion on the Budget Estimates for the year 2019-20**

The following Members took part in the discussion and spoke for the time as mentioned against their names:-

1. Rana Gurjit Singh, Indian National Congress	37 minutes
2. Sardar Kultar Singh Sandhwan, Aam Aadmi Party	09 minutes
3. Shri Budh Ram, Aam Aadmi Party	06 minutes
4. Dr Raj Kumar Chabbewal, Indian National Congress	18 minutes
5. Sardar Parminder Singh Dhindsa, Shiromani Akali Dal	21 minutes
6. Sardar Jai Krishan Singh, Aam Aadmi Party	05 minutes
7. Sardar Sukhpal Singh Bhullar, Indian National Congress	14 minutes
8. Shri Gurmeet Singh Meet Haheer, Aam Aadmi Party	06 minutes
9. Sardar Hardyal Singh Kamboj, Indian National Congress	19 minutes
10. Smt. Sarvjit Kaur Manuke, Aam Aadmi Party	06 minutes
11. Sardar Kuldeep Singh Vaid Bulara, Indian National Congress	21 minutes
12. Shri N.K. Sharma, Shiromani Akali Dal	09 minutes
13. Sardar Jagdev Singh, Aam Aadmi Party	06 minutes
14. Sardar Tarsem Singh D.C, Indian National Congress	03 minutes

The Hon'ble Deputy Speaker occupied the Chair of the House from 1.03 P.M. to 2.01 P.M.

The House then adjourned till 11.00 A.M. on Monday, the 25<sup>th</sup> February, 2019.

**CHANDIGARH:**  
**THE 22<sup>nd</sup> February, 2019**

**SHASHI LAKHANPAL MISHRA**  
**SECRETARY**

*G. K. Singh*  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh